(2) Delay in grant of Forest Clearance and handing over of forest land.

(3) Law and Order issues at site hampering preliminary work.

(d) The issues of project implementation are taken up with the concerned Administrative Ministry and State Government to resolve them. As a result of such measures, following projects (costing more than ₹ 500 crore and capacity more than 3 million tonnes) were completed during 2018-19.

1. Konar OCP (3.5 MTY), Central Coalfields Limited.

2. Nigahi OCP (5.0 MTY), Northern Coalfields Limited.

## Quality of ammunitions supplied to ordnance factories

†1582. SHRI LAL SINH VADODIA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that ammunitions with inferior quality are being supplied from Government Ordnance Factory Board;

- (b) if so, whether Government has taken any step so far in this direction; and
- (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) No Sir. Ammunition are manufactured and supplied, by Ordnance Factory Board (OFB) which duly meet the specified technical requirements including drawings, specifications and various performance/functional tests.

(b) and (c) Do not arise in view of reply at (a) above.

## Shortfall of commissioned officers in armed forces

1583. DR. D.P. VATS: Will the Minister of DEFENCE be pleased to state:

(a) the total shortfall of Commissioned Officers in Armed Forces;

(b) the selection rate of various categories of candidates reporting to Service Selection Boards (SSBs);

(c) the actual percentage of candidates joining the training academies after being recommended by SSBs; and

(d) measures being taken by Government to meet the shortfall of officers?

†Original notice of the question was received in Hindi.

Written Answers to [8 July, 2019] Unstarred Questions 93

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) to (d) The information is being collected and will be laid on the Table of the House.

## Clearance for a bridge in Kanchipuram, Tamil Nadu

1584. DR. V. MAITREYAN: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that a bridge across Adyar connecting Tharapakkam and Anakaputhur villages in Kanchipuram district in Tamil Nadu is awaiting clearance over a linear stretch of 0.24 acre of land owned by Indian Air Force, Tambaram since 2011; and

(b) whether Government will give early clearance for the bridge in public interest?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) and (b) Government of Tamil Nadu had sought land measuring 0.2471 acres in Anakaputhur contained within a pocket of 0.80 acres of Defence land for construction of left over portion of the elevated bridge across Adyar river. ÂIn principleÊ approval has been accorded to hand over the entire pocket of 0.80 acres of Defence land to the State Government.

## **Crash of Indian Air Force flights**

1585. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of DEFENCE be pleased to state:

(a) whether Government has taken a serious note of continuous crashes of nearly ten flights during the last six months, if so, the details thereof;

(b) the reasons for the failures of these air force flights; and

(c) whether Government has noticed any human errors, apart from technical snags in these flights?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) Yes, Sir. The details of aircraft crashes during the last six months are as follows:

Date	Types of aircraft crashed
1	2
28.01.2019	Jaguar
12.02.2019	MiG-27 UPG
19.02.2019	HAWK Mk-132